

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS)/ 69 /2008

Date : 31th July, 2008

For administrative reasons the following transfers/ postings of RJS officers in the rank of Civil Judge (Jr. Div.) & Judicial Magistrate are made with immediate effect :-

S.No.	NAME OF OFFICER	FROM	TO	VICE
	<u>SARVA SHRI :</u>			<u>S/SHRI :</u>
1.	Shiv Prasad Tamboli	CJ(JD)-JM, Amet (Rajsamand)	CJ(JD)-JM, Railmagra (Rajsamand)	Vacant
2.	Deepak Dubey	CJ(JD)-JM, Gaddi (Banswara)	CJ(JD)-JM, Atru (Baran)	Rajendra Sahu
3.	Rajendra Sahu	CJ(JD)-JM, Atru	ACJ(JD)-JM No.1, Jaipur Distt.	Vacant
4.	Ms. Lalita Sharma	ACJ(JD)-JM, Pratapgarh	ACJ(JD)-JM(East) Jaipur City	Vacant
5.	Dr. Rubina Parveen Ansari	CJ(JD)-JM, Bundi	ACJ(JD)-JM No.3, Jaipur Distt.	Vacant

Note :-

1. The Officers mentioned at S.No. 4 & 5, who have been transferred on their own request, shall not be entitled to claim disturbance allowance or joining time.
2. The Officers are directed to hand over charge in accordance with Order No.24/P.I. dated 23.11.1998.

BY ORDER

REGISTRAR (ADMN.)